

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1330 of 1996

Date of Order: 16-3-98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.  
Hon'ble Mr. S. Dasgupta, Administrative Member.

GOURHARI SAMANTA & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. A. Chakraborty, counsel.

For the respondents: NONE.

Heard on: 16-3-98.

O R D E R

S.N. Mallick, VC.

The 1st counsel appearing for the petitioners, does not press this application. Accordingly it is rejected for being 'not pressed'. No order as to costs.

None appears for the respondents.

  
(S. Dasgupta)

Member (A)

  
(S.N. Mallick)  
Vice-Chairman.